

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 15/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Singh, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.  
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

All the respondents shall be at liberty to file the counter  
affidavit within a period of four weeks.  
List the matter again on 13.01.2016.

(M V RAMESH)

Signature Not Verified

Registrar

SB  
Digitally signed by  
Sushma Kumari Bajaj  
Date: 2015.10.15  
15:52:43 TLT  
Reason: